POST OFFER PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

UNIFLEX CABLES LIMITED ("UCL")

Regd Office: Chandra Mahal, First Floor, 241, Shamaldas Gandhi Marg, Mumbai 400 002, India

The details subsequent to the completion of Open Offer formalities in connection with (a) Public Announcement ["**PA**"] dated February 13, 2008 issued pursuant to and in compliance with among others, Regulation 10 and 12 of Chapter III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ["**SEBI Takeover Regulations" / "Regulations**"], (b) Letter of Offer dated June 11 , 2008 sent to the shareholders / beneficial owners of UCL and (c) Corrigendum to the Public Announcement dated June 23, 2008 issued by YES Bank Limited as Manager to the Open Offer on behalf of Apar Industries Limited ["**Acquirer**"], are as under:

1.	Name of the Target Company	Uniflex Cables Limited (UCL)			
2.	Name of the Acquirers including PACs	Acquirer – Apar Industries Limited (AIL) PAC – Not Applicable			
3.	Name of the Manager to the Offer	YES Bank Limited			
4.	Name of the Registrar to the Offer	Mondkar Computers Private Limited			
5.	Offer Details (a) Date of opening of the Offer (b) Date of closure of the Offer	Open Offer to acquire upto 49,96,075 equity shares of Rs.10/- each representing 20.00% of the voting paid up equity share capital at a price of Rs. 48.50 per fully paid-up equity share. June 25 , 2008 [as per revised schedule] July 14 , 2008 [as per revised schedule]			
6.	Details of the acquisition				
Sr. No.	**Particulars**	**Proposed in the Letter of Offer**		**Actual**	
6.1	Offer Price (Rs.)	48.50		48.50	
6.2	Shareholding of the Acquirer before SPSA • Number of equity shares • % of equity shares	 Nil N.A.		 Nil N.A.	
6.3	Shares acquired by way of SPSA • Number of shares • % of equity shares	 40,81,000 28.14#		 40,81,000 16.34 $	
6.4	Shares acquired in the open offer • Number of shares • % of equity shares	 49,96,075 20.00		 49,96,075 20.00	
6.5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 24,23,09,637.50		Rs. 24,23,09,637.50	
6.6	Shares acquired after PA but before 7 working days prior to offer closure date (A) @ 1. Price of the shares acquired 2. No of shares acquired 3. % of shares acquired (B) * 1. Price of the shares acquired 2. No of shares acquired 3. % of shares acquired	 48.50 58,76,800 28.84 42.50 14,00,000 6.42		 48.50 58,76,800 28.84 42.50 14,00,000 6.42	
6.7	Post offer share holding of the Acquirer (6.2+6.3+6.4+6.6) ** • Number of shares • % of shares	 1,63,53,875 65.47		 1,63,53,875 65.47	
6.8	Pre & Post offer share holding of Public [excluding the Acquirer]***	**Pre**	**Post**	**Pre**	**Post**
	• Number of shares • % of shares	1,04,13,210 71.80	59,59,491 23.86	1,04,13,210 71.80	86,26,491 34.53
7.	Status of Escrow Account, whether released or not	AIL established a bank guarantee in favour of the Manager to the Offer for Rs. 6,05,77,416/- being not less than 25% of the total purchase consideration payable under the Offer, through Syndicate Bank, 227, Nariman Bhawan, Ground Floor, Nariman Point, Mumbai 400021. The Bank Guarantee, extended subsequently, is valid upto August 30, 2008. Besides the bank guarantee, AIL deposited Rs. 24,23,097/- in cash, being not less than 1% of the total purchase consideration payable under the Offer into Escrow Account before the release of the PA. AIL directly deposited Rs. 24,23,10,000/- into the Special Account on July 18, 2008 for the purpose of making payment towards 49,96,075 valid equity shares accepted from 887 eligible public shareholders. Funds lying in the Escrow Account were released to AIL on July 30, 2008.			
8.	Payment of interest, if any, to the shareholders along with details thereof	There was no delay in making payment to the eligible shareholders. Therefore the question of paying interest did not arise.			
9.	Status of Investor complaints received, if any	Nil			

 # 40,81,000 equity shares represented 28.14% of the issued, subscribed and paid-up equity share capital of UCL prior to conversion of all the convertible instruments issued by UCL i.e. 1,45,03,566 equity shares.

$ 40,81,000 equity shares represent 16.34% of the paid up equity share capital of UCL as on date i.e. 2,49,80,366 equity shares.

@ UCL converted 29,50,000 Warrants and 29,26,800 Fully Convertible Debentures held by AIL into 58,76,800 equity shares of Rs. 10/- each on February 20, 2008 at a price of Rs. 48.50 pursuant to an application made by AIL on February 20, 2008 for conversion. These 58,76,800 equity shares represented 28.84% of the expanded paid up equity share capital of UCL after the said conversion i.e. 2,03,80,366 equity shares.

** AIL exercised the conversion option with respect to 14,00,000 Equity Warrants, out of 40,00,000 Equity Warrants held, and UCL allotted 14,00,000 equity shares to AIL on March 27, 2008 at a price of 42.50. These 14,00,000 equity shares represented 6.42% of the expanded paid up equity share capital of UCL after the said conversion i.e. 2,17,80,366 equity shares.*

*** 1,63,53,875 equity shares represent 65.47% of the current issued, subscribed and paid-up equity share capital of UCL i.e. 2,49,80,366 equity shares. The shareholding of AIL on a fully diluted basis i.e. after considering conversion of all outstanding convertible instruments will be 1,89,53,875 equity shares representing 65.86% of the fully diluted paid up equity share capital of UCL i.e. 2,87,80,366 equity shares*

**** Public holding of 86,26,491 equity shares include 26,76,356 equity shares held by the erstwhile promoters of UCL i.e. Selling Shareholders.*

The Acquirer i.e. Apar Industries Ltd and the directors of the Acquirer accept full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer to the extent as required and as laid down in the Takeover Regulations.

This Post Offer Public Announcement is expected to be available on SEBI's website at www.sebi.gov.in

MCPL

Registrar to the Offer

Mondkar Computers Private Limited
21, Shakil Niwas, Opp: Satya Sai Baba Temple, Mahakali Caves Road, Andheri East, Mumbai 400093
Tel: 022 2825 7641 / 2836 6620 Fax: 022 28207207 Email: info@mondkarcomputers.com
SEBI Registration No: INR 000000 114 Contact: Ravindra Utekar

This Post Offer Public Announcement is being issued by the Manager to the Offer on behalf of the Acquirer i.e. Apar Industries Limited, 301, Panorama Complex, R.C. Dutt Road, Vadodara - 390 007.

YES BANK
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Manager to the Offer

YES BANK Limited
12th Floor, Discovery of India Building, Nehru Centre, Dr. Annie Besant Road, Worli, Mumbai 400018
Tel No: 91 22 6669 9000 Fax No: 91 22 2497 4158 Email: merchantbanking@yesbank.in
SEBI Reg No: MB / INM 0000 10874 Contact: Dhanraj Uchil / Ajay Shete

Place: Mumbai
Date: August 20, 2008